

राष्ट्रीय हरित अधिकरण / National Green Tribunal
प्रधान न्यायपीठ / Principal Bench
फरीदकोट हाउस, कॉपरनिकस मार्ग / Faridkot House, Copernicus Marg
नई दिल्ली / New Delhi – 110001

NGT/PB/792/Admn/2023/10

Dated 16th January, 2023

OFFICE ORDER

Consequent upon his selection and notification No 3627-J/JD/v/4J-01/14 dated 09.12.2022 of Government of West Bengal, Sh. Raja Chatterjee, Additional District & Sessions Judge, Port Blair, Andaman & Nicobar Islands, has been appointed as Registrar, National Green Tribunal, Eastern Zonal Bench, Kolkata on deputation basis, initially for the period of one year w.e.f. 09.01.2023 (F/N). The pay, allowances, perks and privileges to Sh. Raja Chatterjee, admissible to him in the National Green Tribunal, would be as per the option exercised by him, under the applicable rules.

The terms & conditions for the deputation of Sh. Raja Chatterjee, Registrar, NGT, EZB, Kolkata will be governed by the instructions contained in the Government of India, Department of Personal and Training O.M. No. 6/8/20009-Estt (Pay-II) dated 17-06-2010, as amended from time to time.

This issues with the approval of the Competent Authority.

(Vidya Prakash)
Registrar General

To,

S. part Sh. Raja Chatterjee,
Ld. Registrar
NGT, EZB, Kolkata

Copy to:

1. PPS to Hon'ble Chairperson.
2. PA to Hon'ble Judicial & Hon'ble Expert Member.
3. Ld. Registrar General, High Court of Calcutta.
4. PA to Registrar General, NGT (PB), New Delhi
5. Ld. Registrar at Zonal Benches.
- S. part 6. The Divisional Head, Ministry of Environment, Forest and Climate Change, Indira Paryavaran Bhawan, Jor Bagh Road, New Delhi-3
- S. part 7. The Pay & Accounts Officer, Ministry of Environment, Forest and Climate Change, Indira Paryavaran Bhawan, Jor Bagh Road, New Delhi-3.
8. DCA cum DDO, NGT (PB), New Delhi
9. RTI Cell, NGT (PB), New Delhi
10. Computer Section for updating the website
11. Guard file (Admin)

S. part
16/1/2023
(Vidya Prakash)
Registrar General